

Areas affected by Naxalism

387. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any data of the areas affected by Naxalism in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) 106 districts in 10 States are affected by Left Wing Extremism and are covered by the Security Related Expenditure Scheme of the Ministry of Home Affairs.

(b) Details of the 106 districts are given in the Statement.

Statement*List of 106 districts covered under the SRE Scheme for LWE affected States*

Sl. No.	State	Number of Districts	Name of Districts
1	2	3	4
1.	Andhra Pradesh	8	Anantapur, East Godavari, Guntur, Kurnool, Prakasam, Srikakulam, Visakhapatnam and Vizianagaram.
2.	Bihar	22	Arwal, Aurangabad, Bhojpur, East Champaran, Gaya, Jamui, Jehanabad, Kaimur, Munger, Nalanda, Nawada, Patna, Rohtas, Sitamarhi, West Champaran, Muzaffarpur, Sheohar, Vaishali, Banka, Lakhisarai, Begusarai and Khagaria.
3.	Chhattisgarh	16	Bastar, Bijapur, Dantewada, Jashpur, Kanker, Korea (Baikunthpur), Narayanpur, Rajnandgaon, Sarguja, Dhamtari, Mahasamund, Gariyaband, Balod, Sukma, Kondagaon and Balrampur.
4.	Jharkhand	21	Bokaro, Chatra, Dhanbad, East Singhbhum, Garhwa, Giridih, Gumla, Hazaribagh, Koderma, Latehar, Lohardagga, Palamu, Ranchi, Simdega, Saraikela-Kharaswan, West Singhbhum, Khunti, Ramgarh, Dumka, Deoghar and Pakur.

1	2	3	4
5.	Madhya Pradesh	1	Balaghat
6.	Maharashtra	4	Chandrapur, Gadchiroli, Gondia and Aheri
7.	Odisha	19	Gajapati, Ganjam, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Navrangpur, Rayagada, Sambhalpur, Sundargarh, Nayagarh, Kondhamal, Deogarh, Jajpur, Dhenkanal, Kalahandi, Nuapada, Bargarh and Bolangir
8.	Telangana	8	Adilabad, Karimnagar, Khammam, Medak, Mehboobnagar, Nalgonda, Warangal and Nizamabad
9.	Uttar Pradesh	3	Chandauli, Mirzapur and Sonebhadra
10.	West Bengal	4	Bankura, West Medinipur, Purulia and Birbhum
TOTAL		106	

Fencing of Indo-Pakistan border in Gujarat

388. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any data of the completion of the fencing of Indo-Pakistan border in Gujarat; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) About 280 Kms. of Border Security Fence has been completed along the Indo-Pakistan Border in Gujarat.

Sanction for prosecution under AFSPA

389. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sanction of Central Government is needed to initiate prosecution against an armed force personnel under Armed Forces Special Powers Act (AFSPA) 1958 and 1990;

(b) if so, what is the procedure followed and the timeline for deciding on such sanction;